

Insolvency and Bankruptcy Board of India

**No. IBBI/PR/2023/18
29th December 2023**

PRESS RELEASE

Reminder for offering suggestions to simplify, ease and reduce cost of compliance of Regulations notified under the Insolvency and Bankruptcy Code, 2016

Insolvency and Bankruptcy Board of India (IBBI), *vide* Press Releases dated 04th May, 2023 and 12th October 2023 had invited suggestions from the public to simplify, ease and reduce cost of compliance of Regulations notified under the Insolvency and Bankruptcy Code, 2016 till date . Last date to submit comments on regulations issued by Insolvency and Bankruptcy Board of India (IBBI) is **31st December 2023**. The same may be provided by visiting the IBBI website at https://ibbi.gov.in/webfront/regulation_comment.php .
